

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 553
TO BE ANSWERED ON 22.07.2021

FUNDS ALLOCATED UNDER NRDWP

†553. SHRI PRADEEP KUMAR SINGH:
SHRI NARANBHAI KACHHADIYA:
SHRI PARBATBHAI SAVABHAI PATEL:
SHRI SUMEDHANAND SARASWATI:
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:
SHRI BHAGIRATH CHOUDHARY:
SHRI BALAK NATH:
SHRI SUDHAKAR TUKARAM SHRANGARE:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of allocation of funds made under National Rural Drinking Water Programme (NRDWP) in the country during the last three years, year and State-wise;
- (b) the details of allocation of funds made in Sikar, Jhunjhunu, Churu, Jaipur, Ajmer and Alwar districts of Rajasthan, Satara, Solapur and Latur districts of Maharashtra, Araria district in Bihar and in Gujarat under NRDWP along with the works done in this regard and the number of people benefitted therefrom during the said period, year/district/village-wise;
- (c) whether the Government proposes to sanction any special package under the said programme during the financial year 2021-22 with a view to prevent Kyphosis (hunchback) disease in the states of Bihar, Gujarat, Maharashtra and Rajasthan caused due to weak bones and teeth affected by drinking water containing fluoride, nitrate and brackish water;
- (d) if so, the time by which it is likely to be done along with the details in this regard; and
- (e) the present status along with details of funds allocation for construction of canal proposed twenty years ago for taking water of Bhima Kore dam situated in Madha Parliamentary Constituency to the rural areas of Satara and Solapur districts?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

- (a) Since August, 2019, Government of India in partnership with States, is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal after subsuming the then National Rural Drinking Water Programme (NRDWP) to provide tap water connection to every rural household by 2024. Details of State/ UT-wise allocation of Central fund, in 2018-19 under the then NRDWP and under JJM, in 2019-20 & 2020-21, are **annexed**.

(b) Under Jal Jeevan Mission, district-wise fund allocation is not made at Govt. of India level. However, the district-wise status of physical progress made under JJM across the country, including Sikar, Jhunjhunu, Churu, Jaipur, Ajmer and Alwar districts of Rajasthan, Satara, Solapur and Latur districts of Maharashtra, Araria district in Bihar and in Gujarat, is available on JJM dashboard at:

<https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>.

(c) & (d) Under JJM, priority is given to quality-affected habitations, while planning water supply schemes to provide tap water supply to households. Further, at the time of fund allocation to States/ UTs, 10% weightage is given to the population residing in habitations affected by chemical contaminants viz. Arsenic, Fluoride, Iron, heavy metals, nitrate and salinity. Allocation of funds under JJM has increased fourfold in the current financial year vis-à-vis last year. However, in 2021-22, the State of Rajasthan, Maharashtra and Bihar are yet to draw any fund.

In March 2017, to provide potable drinking water to identified 27,544 Arsenic/ Fluoride-affected habitations in the country, National Water Quality Sub-Mission (NWQSM) was launched, which has now been subsumed under JJM. For identified 6,849 Fluoride affected habitations of Rajasthan, Rs. 1,145.50 Crore and for 100 Fluoride affected habitations of Maharashtra, an amount of Rs. 18.79 Crore and for 1,043 Fluoride affected habitations of Bihar, an amount of Rs. 171.96 Crore has been released under NWQSM. As reported, in all Fluoride-affected habitations of Gujarat, provision of safe drinking water has been made.

As planning, implementation and commissioning of piped water supply schemes based on a safe water source takes time, purely as an interim measure, States/ UTs have been advised to install community water purification plants (CWPPs) in such habitations to provide potable water to every household at the rate of 8–10 litre per capita per day to meet their drinking and cooking requirements.

(e) No such project is being funded by the Ministry.

Annex referred in the reply to Lok Sabha unstarred Question No. 553 due for reply on 22.07.2021

Fund allocated under NRDWP in 2018-19 and under JJM in 2019-20 & 2020-21

(Amount in Rs. Crore)

| S. No. | State/ UT | 2018-19 | 2019-20 | 2020-21 |
|--------|-------------------|---------|----------|----------|
| 1. | A & N Islands | 0.62 | 1.78 | 2.93 |
| 2. | Andhra Pradesh | 197.56 | 372.64 | 790.48 |
| 3. | Arunachal Pradesh | 96.95 | 132.55 | 254.85 |
| 4. | Assam | 567.89 | 694.95 | 1,608.51 |
| 5. | Bihar | 476.63 | 787.31 | 1,839.16 |
| 6. | Chhattisgarh | 95.47 | 208.04 | 445.52 |
| 7. | Goa | 3.34 | 7.57 | 12.41 |
| 8. | Gujarat | 237.09 | 390.31 | 883.08 |
| 9. | Haryana | 81.88 | 149.95 | 289.52 |
| 10. | Himachal Pradesh | 91.12 | 148.67 | 326.20 |
| 11. | Jammu & Kashmir | 309.07 | 322.03 | 681.77 |
| 12. | Jharkhand | 207.97 | 267.69 | 572.24 |
| 13. | Karnataka | 331.04 | 546.06 | 1,189.40 |
| 14. | Kerala | 90.37 | 248.76 | 404.24 |
| 15. | Ladakh | NA | 166.65 | 352.09 |
| 16. | Madhya Pradesh | 274.09 | 571.60 | 1,280.13 |
| 17. | Maharashtra | 474.16 | 847.97 | 1,828.92 |
| 18. | Manipur | 40.25 | 67.69 | 131.80 |
| 19. | Meghalaya | 52.43 | 86.02 | 174.92 |
| 20. | Mizoram | 28.00 | 39.87 | 79.30 |
| 21. | Nagaland | 34.72 | 56.49 | 114.09 |
| 22. | Odisha | 154.99 | 364.74 | 812.15 |
| 23. | Puducherry | 1.29 | 2.50 | 4.64 |
| 24. | Punjab | 125.97 | 227.46 | 362.79 |
| 25. | Rajasthan | 692.13 | 1,301.71 | 2,522.03 |
| 26. | Sikkim | 11.62 | 15.41 | 31.36 |
| 27. | Tamil Nadu | 180.99 | 373.87 | 921.99 |
| 28. | Telangana | 131.40 | 259.14 | 412.19 |
| 29. | Tripura | 55.18 | 107.64 | 156.61 |
| 30. | Uttar Pradesh | 713.95 | 1,206.28 | 2,570.94 |
| 31. | Uttarakhand | 99.17 | 170.53 | 362.58 |
| 32. | West Bengal | 917.82 | 995.33 | 1,614.18 |

NA: Not Applicable